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OA 385/2000.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 19/9/2000.

1. MA 670/2000
 2a Considerable.
 11. Copy not sent
 For and
 18.8.2000 W

Petitioner Mr. B.K. Nayak is
 Present in Court. Id. counsel
 for the applicant is not Present.
 We have heard Mr. S.B. Jena,
 Id. Ase. The matter is posted
 to 21.9.2000 for Peremptory
 consideration of MA

19/9/2000
 Member (5)

For peremptory consideration
 of M.A.

Order dated 21.9.2000.

Order dt. 21.9.2000

For and

20/9/2000

Free copy of
 the order
 dt. 21.9.2000 given
 to the applicant
 & Mr. S.B. Jena,
 Ase.

Ratn
 22/9/2000
 22.9.2000
 SO

This matter has been
 fixed today for considering the
 MA 670/2000. Applicant is present
 in Person. We have heard him
 in presence of his advocate Mr.
 U.R. Padhi. Applicant submits that
 he is not interested to contest
 the case. In view of this we heard
 him and Mr. S.B. Jena, Ase for the
 Respondents. Applicant has also filed
 MA to the above effect and also a
 memo. In view of this the OA is
 disposed of as withdrawn. Let a copy
 of this order be given to Applicant
 in Person and Mr. S.B. Jena, Id. Ase.
 by tomorrow.

19/9/2000
 Member (5)